

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 614/2021 in C.P.(IB) 1202/MB/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

NAME OF THE PARTIES:- KSS Petron Pvt. Ltd.

**Section: 60(5) Sec 42 U/s 10 of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 614 of 2021:- Counsel, Rishabh Dua a/w Soayib Qureshi appeared for the Applicant/Liquidator through VC and Counsel, Karan Gandhi a/w Saloni Kapadia appeared for the Respondent through VC. List this matter on **19.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)